

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00365/2016

Jabalpur, this Tuesday, the 24th day of July, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Pritam Tiwari, (TC), S/o Late Shyam Kishan Tiwari,
Date of birth 16.9.1975, R/o RB-II,
387-D, New Yard, Itarsi,
District Hoshangabad (MP)

-Applicant

(By Advocate – Shri S.K. Nandy)

V e r s u s

1. West Central Railway through General Manager,
Indira Market, Jabalpur (MP) 482001.
2. Divisional Railway Manager,
West Central Railway, Bhopal Division,
Bhopal (MP) 462001.
3. Assistant Commercial Manager,
West Central Railway,
Bhopal (MP) 462001

- Respondents

(By Advocate – Shri Y.N. Mishra)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant submits that during the pendency of this Original Application, the respondents have

withdrawn the chargesheet, which was subject matter of the O.A.
Therefore, the O.A has become infructuous.

2. In view of it, the O.A is disposed of as having become
infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon)
Administrative Member

am/-